

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Allahabad, this the 09th day of August 2021

Original Application No. 330/00709/2017

Hon'ble Mrs. Justice Vijay Lakshmi, Member (Judicial)
Hon'ble Mr. Tarun Shridhar, Member (Administrative)

Dr. Sudhir Singh son of Haribansh Singh, Resident of Anant Niwas S-1/122-B, Surya Nagar Colony Lane No.2, Gilat Bazar, Varanasi. At presently posted as Principal Scientist at Indian Institute of Vegetable Research Varanasi.

. . .Applicant

By Advocate : Shri P.K. Mishra
Shri Ajay Kumar Singh

V E R S U S

1. Union of India through the Secretary Ministry of Agriculture, Krishi Bhawan, New Delhi.
2. The Indian Council for Agricultural Research New Delhi through its Director General.
3. The Under Secretary (Personnel) Indian Council for Agricultural Research, New Delhi.
4. The Director Indian Institute of Vegetable Research Varanasi.

. . .Respondents

By Adv: Shri R.K. Srivastava

O R D E R

By Hon'ble Mrs. Justice Vijay Lakshmi, Member (Judicial)

Shri P.K. Mishra, learned counsel for the applicant and Shri R.K. Srivastava, learned counsel for the respondents are present.

2. Heard learned counsel for the parties and perused the record.
3. M.A. No.481 of 2020 is a withdrawal application filed in OA No.709 of 2017.
4. Learned counsel for the applicant submitted that he wants to withdraw this OA. In this regard, he has filed withdrawal application No.481/2020.

5. Learned counsel for the respondents has no objection against the withdrawal application.

6. Accordingly, MA No.481 of 2020 seeking withdrawal of OA, is allowed and the OA No.709 of 2020 is dismissed as withdrawn.

7. All the MAs pending in this OA are also disposed of as having being infructuous.

(Tarun Shridhar)
Member(Administrative)

(Justice Vijay Lakshmi)
Member(Judicial)

RKM/